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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 109/397-398/NCLT/AHM/2016 (New)
CP No. 77/397-398/CLB/MB/2015 (Old)

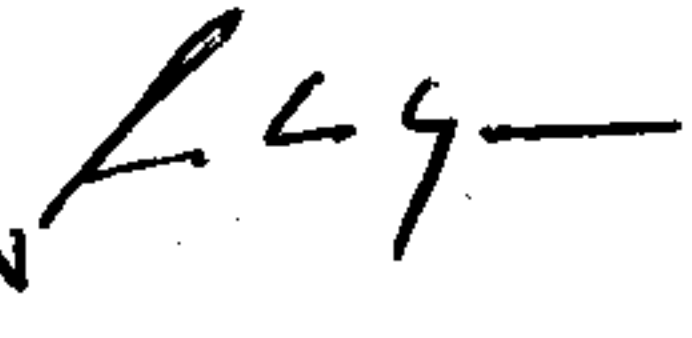
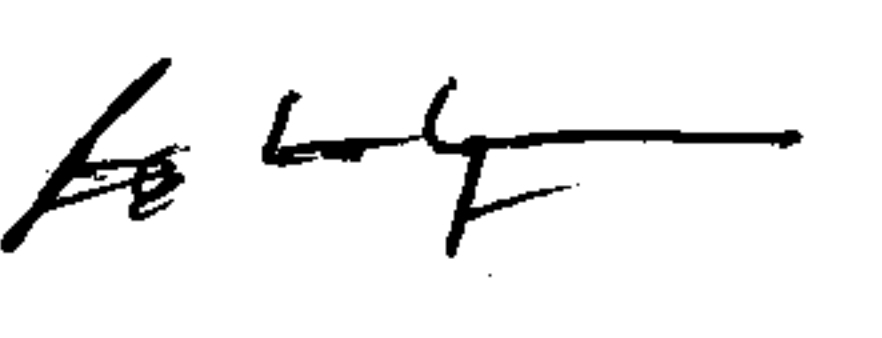
Coram:

Present: Hon'ble Mr. **BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

Name of the Company: Pinakin Kharwar
V/s.
Rudraksh Synthetics Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1. 26	PINAKIN KHARWAR (Petitioner)	ADVOCATE	MR. RAHUL GAJERA FOR. MR. S. SURIYANARAYANAN (ADVOCATE)	
2.				

ORDER

Learned Advocate Mr. Rahul Gajera i/b S. Suriyanarayanan present Petitioner. None present for Respondent.

Order reserved.

Dated this the 5th day of July, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL